

DIVISION BENCH
COURT - II

O-239

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/594(KB)2017
COMP.APPL/764(KB)2018, COMP.APPL/493(KB)2017,
COMP.APPL/714(KB)2019, COMP.APPL/138(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH NOVEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SANJAY KUMAR & ORS. VS BIHAR JANATA COLD STORAGE PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Soumyajit Mondal, Adv.] For the Petitioner
Mr. Swapnesh Mallik, Adv.]

ORDER

1. Ld. Counsel for the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **21.12.2023**.

Arvind Devanathan
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.